1	2	3	4	5
				Accordingly, MSEB agreed to review the DPR already submitted to CEA and would submit the revised DPR to CEA for their approval.
3.	Tenughat TPP St. 112/89 Bihar	3x210	NA	Non-availability of funds
4.	Panipat ST-IV	210	12/2000	Paucity of funds
	Unit-6 7/89 Haryana			
CE	ENTRAL SECTOR			
1.	Farakka STPS	500	NA	Due to non-availability of
	St. Ill Unit-6 9/89 West Bengal			water in the area after Indo- Bangladesh Water Treaty and also low demand in Eastern Region, the scheme has been deferred.

Demand and supply of electricity

- 2242. SHRI K. RAHMAN KHAN: Will the Minister of POWER be pleased to state:
- (a) what is the gap between the demand and supply of electricity in the country; and
- (b) the details of projects, both indigenous and foreign, approved during the last two years to meet this gap?
- THE MINISTER OP STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The energy requirement and availability in the country during the period April—November, 1999 was 3.11,148 MU and 2,95.021 MU respectively, and there was a shortage of 16,127 MU (5.2%). The peak demand and peak met during April to November, 1999 was 68385 MW and 59,435 MW respectively, and there was a shortage of 8,950 MW (13.1%).
- (b) Details of thermal and hydro power projects techno-economically cleared by Central Electricity Authority during 1997-98 and 1998-99 is given in statements I and II.

[22 December, 1999] RAJYA SABHA StatementII

Details of schemes cleared techno-economically by CEA during 1997-98 THERMAL SCHEMES

SI. No.	Name of Scheme/State/Executing Agency	Installed Estd. Capacity cost (MW)	Dale of CEA clearance	
1	2	3	4	
	U.P.			
1*	Rosa TPP Phasel (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. Ud.) MR	2x283.5= 567	US\$ 280.7267 M +Rs. 1435.5784 Crs.	20.8.1997
2.*	Bina TPS (M/s. Bina Power Supply Co.)	2x289=578	USS17S.412M +Rs. 1820.627 Crs.	28.5.1997
3.*	Narsinghpur Naphtha based CCGT Plant (M/s. GBL Power Ud.)	166	US\$ 77.74 M +Rs. 253.697 Crs.	20.6.1997
4.*	Korba(West)TPP (M/s. india Thermal Power Ud.)	2x210=420	US\$ 164.643 M +DEM 169.730 M +Rs. 834.351 Crs.	15.7.1997
5.*	Pench TPP (M/s. Power India Ud.)	2x250=500	USS 284.908 M +Rs. 1172.155 Crs.	20.8.1997
6.*	Guna CCGT Project (M/s. STI Power India Ud.)	34755	USS 16032 M +Rs. 509.54 Crs.	27.8.1997 <i>A</i> 18.9.1997
7.*	Bhilai TPP (M/s. Bhilai Power Supply Co. Ltd.)	2x287=574	US\$ 419.699 M + Rs. 999.781 Crs.	1X9.1997
8.*	Raigarh TPP Phase-I (M/s. Jindal Power Ud.)	2x275=550	US* 85.176 M +DEM 240.676 M +Rs. 1628.075 Crs.	17.10.1997
9.*	Blunder CCGT Project (M/s. Bhander Power Ud.)	2xll2GT+ 1x1188 ST=342	USS 197.662 M +Rs. 346.514 Crs.	26.12.1997
I0.*	PithampurDGPP (M/s. Shapoorji Pallonjt Power Co. Ud.)	119.7	USS 68.729 M +Rs. 174.053 Crs.	20.01.1998
11*	Ratlam DGPP [M/s. GVK (Ratlam)] Power Ud.) Maharashtra	118.63	USS 73.88 M +Rs. 163.162 Crs.	20.01.1998

^(*) Private Sector proposal.

1	2	3	4	
12.*	Patalganga CCGT Project (M/s. Reliance Patalgannga Power Ltd.) Andhra Pradesh	447	US\$ 319.02 M +Rs. 246.66 Crs.	26.12.1997
13.*	Ramagundam TPS (M/s. BPL Power Projects A.P. Ltd.)	2x260= 520	US\$ 369.30 M +Rs. 1073.56 Crs.	29.5.1997
14.*	Kondapalli CCGT Project (M/s. Kondapalli Power Corpn. Ltd.) Tamil Nadu	350	US\$ 180.616 M +Rs. 385.254 Crs.	15.01.1998
15*	Tuticorin TPP Stage IV (M/s. SPIC Electric Power Corpn. Ltd.)	1x525= 525	US\$ 321.859 M + DEM 145.893 M + Rs. 877.339 Crs.	03.6.1997
16*	Samayanallur DGPP (M/s. Balaji Power Corpn. Ltd.)	106	US\$ 59.840 M + Rs. 150.845 Crs.	20.01.1998
17.*	Samalpatti DGPP (M/s. Samalpatti Power Co. Ltd.) Bihar	106	US \$ 61.222 M + Rs. 153.098 Crs.	20.01.1998
8.*	Jojobera TPP (M/s. Jamshedpur Power Corpn. Ltd.) Orissa	2x120= 240	Rs. 1025.19 Crs.	04.12.1997
19.	Talcher STPP Stage II (NTPC) Manipur	4x500= 2000	US \$ 863.180 M + Rs. 3468.325 Crs.	05.9.1997 & 23.10.1997
20.	Heavy Fuel Oil based Leimakhong DG Plant (Manipur State Power Development Corpn.) Rajasthan	6x6=36	US \$ 17.3815 M + Rs. 50.8113 Crs.	16.10.1997
21.*	Dholpur Naptha based CCGT Project (M/s RPG Dholpur Power Co. Ud.)	702.7	US \$ 364.29 M + Rs. 855.133 Crs.	13.02.1998
	Total (T)	9315.28 MW		

^(*) Private Sector proposal.

[22 December, 1999] RAJYA SABHA

$Details\ of\ schemes\ cleared\ techno-economically\ by\ CEA\ during\ 1997-98$ HYDRO SCHEMES

SI. No.	Name of Scheme/State/Executing Agency	Installed Capacity (MW)	Estd. Cost	Date of CEA Clearance		
	Uttar Pradesh					
1.*	Vishnuprayag H.E.P.	4x100=	US \$ 107.35 M	03.5.1997		
	(M/s. Jaiprakash Industries Ud.) Mozoram	400	+ Rs. 1233.57 Crs.			
2.	Turial H.E.P. (M/s. NEEPCO) Total (H)	2x30=60 460 MW	Rs. 448.19 Crs.	20.6.1997		
	Total (T+H)=93I5.28 MW+460 MW=9775.28 MW					

(*) Private Sector proposal.

Statement-II

Details of schemes cleared techno-economically by CEA during 1998-99 THERMAL SCHEMES

SI.	Name of	Installed Estd.	Date of CEA	
No.	Scheme/State/Executing Agency	Capacity cost (MW)	clearance	
1.	Barsingsar Lignite based TPP in Rajasthan (M/s. Hindustan Vidyut Corpn. Ltd.)	2x250=500	US\$ 322.716 M +Rs. 1090.08 Crs.	20.4.1998
2.	Khandwa CCGT Project in MP. (M/s. Madhya Bharat Emergy	1x112.27 GT +1x58.9 ST=171.17	US\$76.0345 M +Rs. 250.3315 Crs.	28.5.1998
3.	Corporation Ltd.) Kawas CCGT Stage II in Gujarat (NTPC)	650	US\$ 226.87 M +Rs. 734.96 Crs.	01.5.1998 & 13.8.1998
4.	Anta II CCGT Project in Rajasthan (NTPC)	650	US\$ 226.89 M +794.17 Crs.	21.5.1998 13.8.1998
5.	Bakreshwar TPP Unit 4&5 in West Bengal by M/s. Bakreshwar Power Generation Co.	2x210=420	USS 23.400 M+ J Yen 20544.270 M +Rs. 925.157 Crs.	26.5.1998

RAJYA SABHA

SI. No.	Name of Scheme/State/Executing Agency	Installed Estd. Capacity cost (MW)	DateofCEA clearance	
6.	Krishnapatnam 'B' TPS iaA.P. (M/s. BBS Krishnapatnam Power Co.)	2x260=520	US\$355,131 M +Rs. 960.614 Crs.	16.6.1998
7.	Gandhinagar TPS Unit 5 in Gujarat (M/s. GSECL)	1x210=210	Rs. 643.65 Crs.	29.5.1998
8.	Guna CCGT in MP. (M/s. STI Power India) Pvt. Ltd.)	330	US\$ 152.37 M +Rs. 484.86 Crs.	22.7.1998
9.	North Madras TPS St. III in TN. (MA. Tri-Sakthi Energy Pvt Ltd.	1x525=525	USS 147.915 M - fGBP 122.927 M 4F. ft. 458.023 M +Rs. 736.560 Crs.	30.7.1998
10.	Vypean CCGT (LNG) Project in Kerala by (M/s. Siasin Energy Ltd.	679	USS 6.90 M +S. ft 439.84 M +Rs. 771.475 Crs.	25.8.1998
11.	AuriyaCCGTSt.il in U.P. (NTPC)	650	USS 243.844 M +Rs. 857.622 Crs.	28.9.1998
12.	Gouripore TPP in W.B. (M/s. Gouripore Power Co.)	1x150=150	USS 28.07 M +Rs 548.566 Crs.	09.10.1998
13.	ihanor Gandhar CCGT Stage-II in Gujarat by NTPC	650	USS 243.62 M +Rs. 845.113 Crs.	16.10.1998
14.	Ramagundam TPP in AP (NTPC)—	1x500=500	USS 185.020 M +Rs. 1284.265 Crs.	18.11.1998
15.	lb Valley TPP in Orissa by M/s. AES lb Valley Power Corpn Ltd.	2x250=500	USS 326.02 M ■t-Rs. 983.90 Crs.	04.12.1998
16. 17.	Vemagiri CCGT in AP by M/s. Ispat Power Ltd. Duburi TPP in Orissa by M/s. Kalinga Power Corpn. Ltd.	492 2x250=500	USS 248.020 M +Rs. 638.223 Crs. USS 313.596 M +Rs. 952.83 Crs.	07.01.1999 11.02.1999
	Total (T)	8097 MW		

[22 December, 1999] RAJYA SABHA

Details of schemes cleared techno-economically by CEA during 1998-99 HYDRO SCHEMES

SL No.	Name of Scheme/State/ Executing Agency	Installed Estd. Capacity	Cost	Date of CEA Clearance
10.	Executing rigorey	(MW)		Cicaranec
	Chamera HEP St. II	3x100=300	US\$ 2.79 M	27.5.1998
	in HP. (NHPC)		+DM 21.53 +Rs. 1304.59 Crs.	(174th) 23.7.1998
	MalanaHEPinH.P. (RSWML)	2x43=86	Rs. 341.911 Crs.	23.7.1998
	Loktak Downstream HEP in Manipur (NHPC)	3x30=90	Rs. 667.46 Crs.	28.8.1998
	TeestaHEPSt.V in Sikkim (NHPC)	3x170=510	CHF 16.804 M +Rs. 2523.56 Crs.	09.9.1998
	Tuivai HEP in Mizoram (NEEPCO)	3x70=210	Rs. 1258.84 1196 MW	17.11.1998
	Total			

Total (T+H) = 8097 MW + 1196 MW = 9293 MW

Reduction in Power Quota of U.P.

†2243. SHRI MANOHAR KANT DHYANI: Will the Minister of POWER be pleased to state:

- (a) whether Government have reduced the quota of power being supplied to Uttar Pradesh from Unchahar, Narora and Dadri;
- (b) whether such reduction in the quota by the above central projects has been made by three-fourths;
 - (c) if so, the reasons therefor; and
- (d) the detail of the quantum of power supplied to Uttar Pradesh by these projects before and after the reduction, separately?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA) (a) to (d) On account of UPSEB not being able to meet its payment liability to the Central Sector Stations, some share of Uttar Pradesh in Central sector stations was diverted to other needy states who were ready to purchase power with appropriate financial quarantees. The present status of diverted shares of UP is as under:—

[†]Original notice of the Question was received in Hindi.